

**GOVERNMENT OF INDIA**  
**MINISTRY OF AGRICULTURE**  
**RAJYA SABHA**  
**QUESTION NO 27.11.2009**

**ANSWERED ON**  
**CENTRAL ASSISTANCE TO DROUGHT AFFECTED STATES .**

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SHRI R.C. SINGH

Will the Minister of COALCOAL AGRICULTURE be pleased to state :-

- (a) whether it is a fact that with the deficiency of 29 per cent in South-West monsoon, the number of drought affected districts has risen to 177 in August this year;
- (b) if so, the details thereof;
- (c) whether the Central teams have visited the affected States to assess the extent of damage; and
- (d) if so, the details and findings thereof and the details of the Central assistance given to the affected States for relief measures?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE  
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION)

(SHRI K.V. THOMAS)

(a)& (b):As reported by India Meteorological Department (IMD), there was a deficiency of 23 per cent in the rainfall during South-West Monsoon, 2009 in the country, as a consequence of which 12 States have declared drought/scarcity/drought like conditions covering 301 districts. State-wise details are as under:-

Andhra Pradesh (Drought)	22 districts
Assam (Drought like situation)	27 districts
Bihar (Drought)	26 districts
Himachal Pradesh (Drought)	12 districts
Jharkhand (Drought)	24 districts
Karnataka (Drought)	20 districts
Madhya Pradesh (Drought)	37 districts
Maharashtra (Drought)	28 districts
Manipur (Drought)	9 districts
Nagaland (Drought like situation)	11 districts
Rajasthan (Scarcity)	27 districts
Uttar Pradesh (Drought)	58 districts

(c)&(d):Yes, Sir. Inter Ministerial Central Teams (IMCTs) were deputed to all the 12 drought affected States to assess the requirement of assistance in response to memoranda submitted by the State Governments for assistance from the National Calamity Contingency Fund (NCCF).

On the basis of the reports of the IMCTs, the Government has so far approved assistance as under, subject to adjustment of 75% of balance available in their respective Calamity Relief Fund:-

(Rs. in crore)

i. Bihar	1163.64
ii. Himachal Pradesh	88.93
iii. Jharkhand	200.955
iv. Karnataka	116.49
v. Madhya Pradesh	246.31
vi. Maharashtra	671.88
vii. Manipur	14.57
viii. Nagaland	21.12
ix. Rajasthan	1034.84
x. Uttar Pradesh	515.05.

